

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 218
522/252/ND/2020**

**IN THE MATTER OF:
Mukesh Kumar Gupta**

...APPELLANT

Vs.

ROC Delhi and Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 27.01.2021
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Appellant

:Ms. Dimple Fatehpuria, CS.

For the ROC

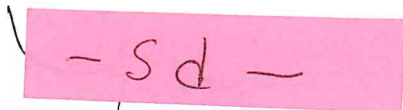
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For the Income Tax Department

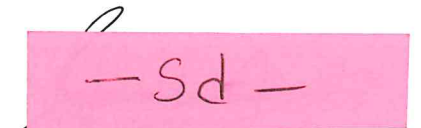
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ORDER

Heard the submissions made by the Authorized Representative of the Appellant. Serve notice on the Income Tax Department as well as AROC within next ten days. Matter is adjourned to **03.03.2021**.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**